

[Shri K. Raghu Ramaiah]

House on the 6th March, 1974."

MR. SPEAKER: The question is:

"That this House do agree with the Thirty-eighth Report of the Business Advisory Committee presented to the House on the 6th March, 1974."

The motion was adopted.

12.52 hrs.

UNION DUTIES OF EXCISE (DISTRIBUTION) AMENDMENT BILL*

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): On behalf of Shri Y. B. Chavan, I beg to move for leave to introduce a Bill further to amend the Union Duties of Excise (Distribution) Act, 1962.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Union Duties of Excise (Distribution) Act, 1962."

The motion was adopted.

SHRIMATI SUSHILA ROHATGI: I introduce † the Bill.

12.52½ hrs.

ADDITIONAL DUTIES OF EXCISE (GOODS OF SPECIAL IMPORTANCE) AMENDMENT BILL*

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): On behalf of Shri Y. B. Chavan, I beg to move for leave to introduce a Bill further to amend

the Additional Duties of Excise (Goods of Special Importance) Act, 1957.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Additional Duties of Excise (Goods of Special Importance) Act, 1957."

The motion was adopted.

SHRIMATI SUSHILA ROHATGI: I introduce † the Bill.

12.53 hrs.

ESTATE DUTY (DISTRIBUTION) AMENDMENT BILL*

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): On behalf of Shri Y. B. Chavan, I beg to move for leave to introduce a Bill further to amend the Estate Duty (Distribution) Act, 1962.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Estate Duty (Distribution) Act, 1962."

The motion was adopted.

SHRIMATI SUSHILA ROHATGI: I introduce † the Bill.

MR. SPEAKER: Now, the next item is the Railway Budget.

SHRI R. P. YADAV:

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): Only a few minutes remain. We may take it up after the lunch.

MR. SPEAKER: All right, we now adjourn for lunch for the last time in this session and meet at 2 p.m.

12.55 hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock.

*Published in Gazette of India Extraordinary, Part II, section 2, dated 7-3-74.

†Introduced with the recommendation of the President.